



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR  
COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FINAL DISPOSAL AT ADMISSION STAGE -</b>				
1	<a href="#">WA/313/2024</a> FIXED	M/S FEEDBACK INFRA PVT LTD <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY N GAUTAM	MRS. R DEVI DY.S.G.I. SC, NHIDC
<b>HEARING</b>				
2	<a href="#">WA/152/2024</a> PART-HEARD, FIXED	AKHIL BHARATIYA CHA MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	MR A KALITA, AMICUS CURIAE MRS. R S CHOUDHURY, AMICUS CURIAE
3	<b>WITH</b> <a href="#">WA/268/2018</a>	NIKANON NAIDING <b>Versus</b> MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. SURAJIT DAS(R-3) MR. P P DAS(R-3) MR. T SK
4	<b>WITH</b> <a href="#">WA/167/2022</a> WITH LCR CAVT. NO. 05232/022,	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
5	<b>WITH</b> <a href="#">WA/210/2023</a>	ASSAM SANGRAMI CHAH SRAMIK SANGHA <b>Versus</b> THE MANAGEMENT OF KONDOLI TEA ESTATE AND ANR	MR B D DAS MR H K SARMA MRS R DEKA MR. S DAS MRS. R T DAS MR. N BORUAH MS. D BARUAH	MR A SARMA MR. K KALITA (R-1) MR. LENTSO (R-1) MS G SWAMI (R-1)
6	<b>WITH</b> <a href="#">WA/241/2023</a>	BAPPA CHAKRABORTY <b>Versus</b> THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	MRS. A GAYAN (C.G.C.) DY.S.G.I.

7	<b>WITH</b> <a href="#">WA/271/2024</a> CAVT. NO. 06062/024,	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> in <a href="#">WA/271/2024</a>	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
8	<b>WITH</b> <a href="#">WA/307/2024</a>	BIBHU BHUSAN DEB ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	MR. K N CHOUDHURY(R-2) GA, ASSAM MRS. R BORAH(R-2) MR. D BORAH(R-2)
9	<b>WITH</b> <a href="#">WA/317/2024</a>	BACHA BABU SINGH <b>Versus</b> THE MANAGEMENT OF STEELSWORTH PVT LTD. A	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	
10	<a href="#">WP(C)/7681/2018</a> FIXED	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
11	<b>WITH</b> <a href="#">WP(C)/7682/2018</a>	M/S. KAMAL AND ASSOCIATES <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
12	<a href="#">WP(C)/2905/2019</a> FIXED	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
13	<a href="#">WA/132/2022</a>	K. SUANTHANG <b>Versus</b> STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	MR S S SHARMA MR. H BURAGOHAIN
14	<a href="#">WP(C)/3760/2022</a>	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
15	<a href="#">ITA/5/2023</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> ROHIT KARAN JAIN	MR. S C KEYAL	MR H BETALA P K KHAKHOLIA S BORO
16	<a href="#">WA/323/2023</a> CAVT. NO.07102/023,	DINESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM MS S DAS FOR CAVEATOR
17	<a href="#">WA/372/2023</a> CAVT. NO.08502/023, FIXED	THE MANAGING COMMITTEE OF CHAPANALA CO-OPERATIVE SOCIETY LTD. <b>Versus</b> SRI LAMBUDHAR GOGOI AND 6 ORS	MR R K DUTTA MS. P SAHARIA MR. J K BORDOLOI	SC, CO OP GA, ASSAM MR. P MAHANTA MR. R B GOHAIN FOR CAVEATOR
18	<a href="#">WA/411/2023</a>	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3304/2023</a> in <a href="#">WA/411/2023</a>	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./631/2025</a>	JALAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
2	<a href="#">Bail Appln./634/2025</a>	SRI SAMBHU BORAH <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	PP, ASSAM
3	<a href="#">Bail Appln./635/2025</a>	MR BIKASH HARI JAMATI @ BIKASH HARI JAMATIA <b>Versus</b> THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
4	<a href="#">Bail Appln./637/2025</a>	LITON MIA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	<a href="#">Bail Appln./639/2025</a>	MITHUN KUMAR SAHANI <b>Versus</b> THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	SC, CUSTOMS
6	<a href="#">Bail Appln./640/2025</a>	BABU PATAR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN	PP, ASSAM
7	<a href="#">Bail Appln./641/2025</a>	RAVI SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
8	<a href="#">Bail Appln./642/2025</a>	RUPCHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
9	<a href="#">Bail Appln./648/2025</a>	JALLAL ALI @ JALAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">AB/522/2025</a>	BADULI KAMAN <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQU MR. M K DEURI MS N M PEGU	PP, ASSAM
11	<a href="#">AB/523/2025</a>	NIZAMUDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
12	<a href="#">AB/524/2025</a>	ANURAGI CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM

13	<a href="#">AB/526/2025</a>	KUMARESH KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
14	<a href="#">AB/527/2025</a>	RANJU KUMAR NATH @ RANJU NATH <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
15	<a href="#">AB/528/2025</a>	MONIRUDDIN SK. AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
16	<a href="#">AB/529/2025</a>	SMTI SWAGATA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
17	<a href="#">AB/530/2025</a>	TANJUL HOQUE @ TONZUL <b>Versus</b> THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
18	<a href="#">AB/531/2025</a>	SAYED ALI @ SAID LE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./2664/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHINUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	<a href="#">Bail Appln./2895/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	UTPOLA BOSE <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
21	<a href="#">Bail Appln./3436/2024</a> FIXED	THANGGUNSEM HAOKIP AND ANR <b>Versus</b> THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
22	<a href="#">Bail Appln./3574/2024</a> B/O	MUMIT AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	<a href="#">Bail Appln./3859/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDULLA ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	MR. A F N U MOLLAH(R-2) MR A ALIM SK(R-2) K ZAMAN (R-2) PP, ASSAM
24	<a href="#">Bail Appln./3893/2024</a> FIXED	MD HASAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA MR. N I KHAN	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
25	<a href="#">Bail Appln./87/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
26	<a href="#">Bail Appln./280/2025</a> FIXED	ABDUL WAHAB <b>Versus</b> THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
27	<a href="#">Bail Appln./281/2025</a> FIXED	MD FULJAR ALI <b>Versus</b> THE STATE OF ASSAM	I AMIN MR N ZAMAN	PP, ASSAM
28	<a href="#">Bail Appln./368/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	OWAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
29	<a href="#">Bail Appln./370/2025</a> WITH OFICE NOTE, FIXED	VISHAL KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./394/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	NAKUL BORO <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM

31	<a href="#">Bail Appln./426/2025</a> FIXED	PARESH BORO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MR. N MAHAJAN	PP, ASSAM
32	<a href="#">Bail Appln./484/2025</a> FIXED	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
33	<a href="#">AB/2818/2024</a> FIXED	MOHIR UDDIN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
34	<a href="#">AB/2943/2024</a> FIXED	SAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM
35	<a href="#">AB/3094/2024</a> FIXED	TAFAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
36	<a href="#">AB/3258/2024</a> WITH OFFICE NOTE, FIXED	SRI PARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	<a href="#">AB/3439/2024</a> FIXED	AMRIT DAS @ PATIL <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST
38	<a href="#">AB/60/2025</a> WITH OFFICE NOTE, B/O	SAYED MALLIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
39	<a href="#">AB/228/2025</a> FIXED	MATIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
40	<a href="#">AB/234/2025</a> FIXED	SRI AMRIT DAS @ PATIL <b>Versus</b> THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
41	<a href="#">AB/419/2025</a> FIXED	MABJAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
42	<b>WITH</b> <a href="#">AB/417/2025</a>	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
43	<b>WITH</b> <a href="#">AB/418/2025</a>	MAJAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. H RAHMAN DR. P AGARWAL MS. S NATH	PP, ASSAM
<b>ORDERS</b>				
44	<a href="#">I.A.(CrI.)/1225/2024</a> WITH LCR 5 FILES, B/O in CrI.A./395/2023	ROHAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./395/2023</a>	ROHAM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/672/2025</a> FIXED	BWISAGI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2	<a href="#">WP(C)/938/2025</a> FIXED	ANINDITA NATH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
<b>ADMISSION</b>				
3	<a href="#">WP(C)/2789/2024</a> PART-HEARD, FIXED	SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
4	<b>WITH</b> <a href="#">WP(C)/5804/2022</a>	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
5	<b>WITH</b> <a href="#">WP(C)/295/2023</a>	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
6	<a href="#">WP(C)/2205/2020</a> FIXED	KANIKA BHARALI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
7	<a href="#">WP(C)/942/2021</a> FIXED	THE PATHARKANDI COLLEGE OF EDUCATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR H K DAS MR. M A I HUSSAIN S Z YASMIN MR N K SARMA	SC, ELEM. EDU MR. R A CHOUDHURY (r-6) SC, N C T E MR. R A MAZUMDER (r-6) SC, ASSAM UNIVERSITY



8	<a href="#">WP(C)/1163/2021</a> FIXED	NILENDU ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM MR. R A CHOUDHURY (R-7 & 8) MR. R A MAZUMDER (R-7 & 8)
9	<a href="#">WP(C)/6202/2022</a>	MD HAZARAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR. R ALI MR M SHELIM MR H A AHMED MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM MR. B CHOUDHURY,SC, SSA.
10	<a href="#">WP(C)/4110/2023</a> FIXED	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
11	<a href="#">WP(C)/7163/2023</a> FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
<b>WITH</b>				
12	<a href="#">WP(C)/5045/2022</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
<b>WITH</b>				
13	<a href="#">WP(C)/1785/2023</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
14	<a href="#">WP(C)/2867/2024</a> FIXED	MUNTAZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
<b>ORDERS</b>				
15	<a href="#">Cont.Cas(C)/433/2022</a> FIXED	MRS. DEVASREE SHARMA AND 9 ORS. <b>Versus</b> M.S. MANIVANNAN AND ANR. THE STATE OF ASSAM	MRS. R DEVI	MR. D SAIKIA (R1) MR. K GOGOI (R1) MR S DAS (R1)
16	<a href="#">Review.Pet./94/2023</a> IN WP(C)/596/2018 (D/O), FIXED	<b>Versus</b> SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1,3) MR A CHETIA (r-1,3) MR N K SARMA(R-1)
<b>WITH</b>				
17	<a href="#">Cont.Cas(C)/246/2021</a>	SMTI. CHANDRAMA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
18	<a href="#">WP(C)/3150/2023</a> FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN MR. P B MAZUMDER	SC, SEC. EDU. SC, FINANCE
19	<a href="#">Cont.Cas(C)/668/2024</a> FIXED	PARESH CH DEKA <b>Versus</b> TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	MR B KAUSHIK
20	<a href="#">Cont.Cas(C)/682/2024</a> FIXED	TAPASI NATH <b>Versus</b> MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	MR B DEURI (R-2)
21	<a href="#">I.A.(Civil)/3074/2024</a> FIXED in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W

**WITH**  
[WP\(C\)/4569/2024](#)

M/S INSTITUTE OF PUBLIC HEALTH AND  
RESEARCH, BALIPARA

**Versus**

THE STATE OF ASSAM AND 5 ORS

MD. A SAHAD  
B.L. SARMA  
MR. M H ALI

GA, ASSAM  
MR. A. AHMED (R-6)  
MR. G PEGU GA, ASSAM  
SC, SSUHS  
SC, HEALTH

**HEARING**

22 [WP\(C\)/3485/2021](#)  
FIXED

VIKRANT SINGH

**Versus**

THE INDIAN INSTITUTE OF TECHNOLOGY  
GUWAHATI AND 3 ORS

MS. D GHOSH  
MR SAURADEEP DEY  
MR I CHAKMA

MR A B DEY  
MR. S SUTRADHAR  
SC, IIT  
MS. D D BARMAN

**WITH**  
[I.A.\(Civil\)/1642/2022](#)  
in [WP\(C\)/3485/2021](#)

VIKRANT SINGH

**Versus**

THE INDIAN INSTITUTE OF TECHNOLOGY  
GUWAHATI AND 3 ORS

MS. D GHOSH  
MR SAURADEEP DEY

MR H DAS (R-2)  
SC, IITG

23 [WP\(C\)/598/2024](#)  
FIXED

PRAMOD MEDHI

**Versus**

THE STATE OF ASSAM AND 8 ORS

MR B D DAS  
MR. H R DAS

SC, HIGHER EDU  
MR S MUKTAR (R-8)  
MRS R DEKA (R-7)  
MR. A CHAMUAH (SC,  
UGC)  
SC, BTC  
SC, BODOLAND  
UNIVERSITY

**WITH**  
[I.A.\(Civil\)/1743/2024](#)  
in [WP\(C\)/598/2024](#)

PRAMOD MEDHI

**Versus**

THE STATE OF ASSAM AND 9 ORS

MR B D DAS  
MR. H R DAS

SC, HIGHER EDU  
MR S MUKTAR (R-8)  
SC, BTC  
SC, U G C

24 **WITH**  
[WP\(C\)/3543/2023](#)

DR. PRATIVA PATOWARY

**Versus**

THE STATE OF ASSAM AND 6 ORS

MR S MUKTAR  
MR P P MEDHI  
MR G BARGAYARY  
Z HAQUE

SC, HIGHER EDU  
GA, ASSAM  
MRS R DEKA (r-6)  
MR S M BARUAH (r-7)  
MR. D THAOSEN (r-6)  
MR. H R DAS (r-7)  
SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
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13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025

21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1076/2025</a> FIXED	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. TANUZ KASHYAP	GA, ASSAM DY.S.G.I.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/3286/2023</a> FIXED	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
3	<a href="#">WP(C)/1949/2024</a> FIXED	NO. 14897250A SURESH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR G J SHARMA MR S NATH MS. K DAS	MS. B SARMA DY.S.G.I.
4	<a href="#">WP(C)/4037/2024</a> FIXED	DIPANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BHATTACHARYYA MR R DAS	MR. B D KONWAR SR. ADV. (R-8) SC, AG (A AND E) GA, ASSAM MRS J M KONWAR(R-8) MR. R KALITA(R-8) MR J SINGH(R-8) MR P DOLEY(R-8) SC, HEALTH SC, FINANCE
5	<a href="#">WP(C)/6016/2024</a> FIXED	DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
<b>WITH</b>				
6	<a href="#">WP(C)/5114/2024</a>	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
7	<a href="#">WP(C)/564/2025</a> FIXED	NANDITA ROY GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR D KALITA MR. D J DAS N GAUTAM MR J LOTH	GA, ASSAM SC, REVENUE

**HEARING**

8	<a href="#">WP(C)/4007/2012</a> CAVT. NO. CAVT. 1054/12	MD. NURUZZAMAN AHMED and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
9	<a href="#">WP(C)/468/2014</a>	NAGENDRA NATH SEAL and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR. R. DHAR, SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
10	<a href="#">WP(C)/1280/2014</a>	RUP RAM NAH and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P SARMAH MR.S K SINGH MSR D KAKATI MR.B KUMAR	MR.A K THAKUR MR.B K SARMA SC, SOCIAL WELFARE SC, PERSONNEL DEPT.
11	<a href="#">WP(C)/7325/2017</a> FIXED	PUTUL GOGOI <b>Versus</b> THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C
12	<a href="#">WP(C)/4595/2020</a> FIXED	RANJIT KUMAR NEOG <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR B ACHARYYA MS. M ACHARYYA	MR. R C SAIKIA (R- 9,10,11,12) S N SARMA (R2 TO 8) MS. K SAIKIA (R- 9,10,11,12) MR. M HUSSAIN (R2 TO 8) MS. N DEY (R-12) MR. K KALITA (R2 TO 8) MR. C K S BARUAH MS. S GHOSH (R2 TO 8) MS N SHARMA (R- 9,10,11,12) ASSTT.S.G.I.
13	<a href="#">WP(C)/409/2024</a> FIXED	SRIBAS GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. P J SAIKIA MS D DUTTA MR J LOTH	SC, PWD ROAD SC, FINANCE
14	<a href="#">WP(C)/2581/2024</a> FIXED	BIKRAM PATHAK AND 608 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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13)	MR. A GANGULY	28-02-2025	To	16-03-2025
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18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
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22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, FIXED, WITH OFFICE NOTE	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
2	<b>WITH</b> <a href="#">WA/215/2024</a> CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
3	<b>WITH</b> <a href="#">WA/233/2024</a> CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
4	<a href="#">WA/394/2024</a> FIXED, WITH OFFICE NOTE	ASMA KHATUN <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
5	<a href="#">WP(C)/5821/2024</a> B/O, WITH LCR	RAHIMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
6	<a href="#">WA/18/2025</a> FIXED, WITH OFFICE NOTE	THE FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> M/S NIT TRADERS	MR B K SINGH	MS. N DEY MR K KALITA
7	<a href="#">WP(C)/252/2025</a> B/O, WITH LCR	PAHAR ALI @ MD. LALCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**HEARING**

8	<a href="#">WA/157/2017</a> WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
9	<a href="#">WP(C)/652/2018</a> FIXED	RICHARD SANGYUNG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
10	<a href="#">WP(C)/6800/2018</a> WITH LCR	BANESA KHATUN @ BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. K M HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/7064/2018</a> WITH LCR	HAMELA KHATUN @ HAMELA BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/7090/2018</a> WITH LCR	SURAB ALI @ SARAB ALI @ SUHRAB ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	<b>WITH</b> <a href="#">WP(C)/7054/2018</a>	HEKMAT ALI @ HAQMAT ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	<a href="#">WP(C)/7235/2018</a> WITH LCR	KAHINUR BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A TALUKDAR MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	<a href="#">WP(C)/7709/2018</a> WITH LCR	MASLIM ALI @ MUSLIM UDDIN ALI @ MD. MUSLIM MUCHI @ MUSLIM ALI @ MASLEM ALI @ MOSALIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M AHMED MS J H CHOUDHURY MR. M R Z CHOUDHURY MS F RAHMAN MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/7872/2018</a> WITH LCR	ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	<a href="#">WP(C)/727/2019</a> WITH LCR	SHYED ALI @ SAYED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	<a href="#">WP(C)/5738/2021</a>	MAKBUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
19	<b>WITH</b> <a href="#">WP(C)/5534/2021</a>	KHALEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM



20	<a href="#">W.P.(Cri.)/26/2022</a>	PEERU @ PIRU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
21	<a href="#">WA/295/2022</a> FIXED, WITH OFFICENOTE IN CONT.CAS(C)/413/2022 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
22	<a href="#">WA/265/2023</a> FIXED, WITH OFFICE NOTE	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3- 5-49,51, 52,54-69,7- 87,89,103, 105-117,11- -126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1958/2023</a> <b>in</b> WA/265/2023	UNION OF INDIA <b>Versus</b> LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
23	<a href="#">WA/320/2023</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2377/2023</a> <b>in</b> WA/320/2023	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM
24	<a href="#">WA/284/2024</a> CAVT. NO.07352/024, FIXED, WITH OFFICE NOTE	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2493/2024</a> <b>in</b> WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
25	<a href="#">WA/283/2024</a> CAVT. NO. 07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2491/2024</a> <b>in</b> WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS <b>Versus</b> DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Death Sentence Ref./2/2018</a> 6 Y 6 M 3 D.:WITH LCR 4 FILES. P.B-4.	THE SATE OF ASSAM <b>Versus</b> ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
2	<b>WITH</b> <a href="#">Crl.A./336/2018</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
3	<a href="#">Crl.A./40/2021</a> WITH LCR 5 FILES. P.B-2.	RAKTIM RAY <b>Versus</b> THE STATE OF ASSAM ANA ANR.	MD R ALI MR. B M CHOUDHURY MR. A CHAUDHURY MR. P K DAS MR. U CHOUDHURY MR. D BORA MR. N MAHAJAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
4	<b>WITH</b> <a href="#">Crl.A./56/2021</a>	BIPLAB RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MR. T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) PP, ASSAM
5	<a href="#">Crl.A./110/2022</a> 2 Y 11 M 1 D.:WITH LCR 4 FILES. P.B-2.	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	MR. M H RAJBARBHUIYAN MRS. R CHETRI (r-2) MS. S RASUL (r-2) PP, ASSAM
6	<a href="#">Crl.A./326/2022</a> 2 Y 5 M 6 D.:WITH LCR 4 FILES. P.B-2. FIXED.	BANAMALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. B HALDAR MS M DAS	PP, ASSAM
7	<a href="#">CRL.A(J)/150/2023</a> WITH LCR 6 FILES. P.B-2. FIXED.	MANGAL PROJA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE FOR APPELLANTS)	PP, ASSAM

8	<b>WITH</b> <a href="#">Death Sentence Ref./1/2023</a>	THE STATE OF ASSAM <b>Versus</b> MANGAL PRAJA AND ANR.	PP, ASSAM	MR Z KAMAR (AMICUS CURIAE) MR. U CHOUDHURY, LEGAL AID COUNSEL (FOR R-1 & R-2) MR B TALUKDAR
9	<a href="#">Crl.A./329/2023</a> 1 Y 7 M 7 D.:WITH LCR 5 FILES. P.B-2. FIXED.	RATUL BHARALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
10	<a href="#">Crl.A./451/2023</a> WITH LCR 4 FILES. P.B-2. FIXED.	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1033/2023</a> <b>in</b> Crl.A./451/2023	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
11	<a href="#">I.A.(Crl.)/134/2024</a> WITH LCR 4 FILES. P.B-2. B/O <b>in</b> Crl.A./40/2024	PUSPA KANTA PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./40/2024</a>	PUSPA KANTA PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2275/2014</a>	BUHUM KR. BRAHMA and 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
2	<a href="#">WP(C)/99/2017</a>	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST GA, ASSAM
3	<b>WITH</b> <a href="#">WP(C)/293/2015</a>	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES' ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.C DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST MR.R BORA
4	<a href="#">WP(C)/1179/2017</a>	SMT. MANIKA DEVI <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.D BORAH MRS.J BORAH MR.R DOWARAH	GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8)
5	<a href="#">WP(C)/1149/2018</a> FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
6	<a href="#">WP(C)/4584/2018</a> FIXED	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM
7	<b>WITH</b> <a href="#">WP(C)/904/2017</a>	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM

8	<b>WITH</b> <a href="#">WP(C)/4502/2017</a>	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
9	<a href="#">WP(C)/4821/2018</a>	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
10	<a href="#">WP(C)/8651/2018</a> FIXED	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
11	<a href="#">WP(C)/7204/2021</a>	BIMAL HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR B M DEKA MR. M ALAM MR. M ALAM MR. Z H BORA	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/891/2025</a> FIXED	NIVA DEKA <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/115/2025</a> FIXED in <a href="#">WP(C)/5608/2024</a>  <b>WITH</b> <a href="#">WP(C)/5608/2024</a>	THE DISTRICT COMMISSIONER, <b>Versus</b> NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION  NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DIPANKAR NATH  MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	MR. S BORTHAKUR  GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
<b>ADMISSION</b>				
3	<a href="#">WP(C)/5601/2022</a> FIXED  <b>WITH</b> <a href="#">WP(C)/6220/2022</a>	NUR ISLAM AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/1987/2023</a>	FAYZ AHMED AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
5	<a href="#">WP(C)/5047/2023</a>	AIN UDDIN AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/5129/2023</a>	SARIFA KHATUN AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/5129/2023</a>	HARIS ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE

8	<a href="#">WP(C)/6864/2022</a> FIXED	DIGBOI CARBON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
9	<a href="#">WP(C)/388/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
10	<a href="#">WP(C)/412/2023</a>	CARBON RESOURCES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
11	<a href="#">WP(C)/413/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
12	<a href="#">WP(C)/414/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
13	<a href="#">WP(C)/415/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
14	<a href="#">WP(C)/416/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	<b>WITH</b>			
15	<a href="#">WP(C)/1692/2023</a> FIXED	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	<b>WITH</b>			
	<a href="#">I.A.(Civil)/102/2025</a> in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. <b>Versus</b> ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH



16	<a href="#">WP(C)/4975/2023</a> FIXED	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/3758/2024</a> FIXED	PRAMOD KUMAR SHARMA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r- 4,5,6) MR M CHOUDHURY (r- 4,5,6) MR P J DAS (r-4,5,6) SC, GMC
18	<a href="#">WP(C)/6290/2024</a> FIXED	KANCHAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
19	<a href="#">WP(C)/6666/2024</a> FIXED	M/S SURYA BUSINESS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER	SC, FINANCE AND TAXATION
<b>HEARING</b>				
20	<a href="#">WP(C)/3546/2014</a>	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
<b>WITH</b>				
21	<a href="#">WP(C)/1224/2014</a>	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
22	<a href="#">WP(C)/4844/2014</a>	M/S PADMAVATI CONSTGRUCTION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
23	<a href="#">WP(C)/5189/2014</a>	DULAL GOGOI and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
24	<a href="#">WP(C)/6790/2014</a>	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
25	<a href="#">WP(C)/726/2015</a>	MD. SIFATULLAH MAZUMDAR and 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	SC, FOREST(R-2-6, 10-11, & 14) GA, ASSAM(R- 1,3,7,8,9,12,13 & 15)

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">I.A.(Civil)/4050/2024</a> FIXED in WP(C)/6891/2023	THE CENTRAL INSTITUTE OF TECHNOLOGY, KOKRAJHAR AND 3 ORS <b>Versus</b> SANJIB NARZARY AND 5 ORS	MR. S K MEDHI	MR. V RAJKHOWA
	<b>WITH</b> <a href="#">WP(C)/6891/2023</a>	SANJIB NARZARY AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. V RAJKHOWA MR A.J.SARMA	MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/458/2025</a> in WP(C)/6891/2023	GAUTAM CHANDRA RAY AND ORS <b>Versus</b> SANJIB NARZARY	MITHUPRIYA BORA	MR S K MEDHI
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
2	<a href="#">WP(C)/2778/2021</a> PART-HEARD, FIXED	MUKTA LAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
3	<a href="#">WP(C)/2166/2020</a> FIXED	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
4	<a href="#">WP(C)/3457/2022</a> FIXED	SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI	GA, ASSAM
5	<a href="#">Arb.P./25/2024</a> FIXED	M/S ASEAN AGENCIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
6	<a href="#">WP(C)/431/2024</a> FIXED	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
7	<b>WITH</b> <a href="#">WP(C)/350/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.

8	<b>WITH</b> <a href="#">WP(C)/360/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
9	<b>WITH</b> <a href="#">WP(C)/456/2023</a>	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
<b>HEARING</b>				
10	<a href="#">WP(C)/434/2015</a> PART-HEARD, FIXED	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER, BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORPUJARI MR.D J KAPIL  MRS A BUJARBARUAH MS.A BARUAH	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)  SC, BTC SC, HEALTH
11	<a href="#">WP(C)/7194/2017</a>			
12	<b>WITH</b> <a href="#">WP(C)/703/2018</a>	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
13	<a href="#">WP(C)/1568/2018</a>	TINKU KRO AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
14	<a href="#">WP(C)/2817/2019</a>	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1324/2020</a> in <a href="#">WP(C)/2817/2019</a>	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. <b>Versus</b> MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
15	<a href="#">WP(C)/470/2020</a> FIXED	MITHU NATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
16	<b>WITH</b> <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/611/2020</a> in <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 196 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
17	<b>WITH</b> <a href="#">WP(C)/2831/2021</a>	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
18	<b>WITH</b> <a href="#">WP(C)/6140/2021</a>	SADANANDA BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM

19	<b>WITH</b> <a href="#">WP(C)/3148/2023</a>	JYOTI PRAKASH SURIN AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
20	<a href="#">WP(C)/7850/2022</a>	OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
21	<a href="#">WP(C)/3437/2023</a>	GANESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM
22	<b>WITH</b> <a href="#">WP(C)/5971/2023</a>	GANESH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)
23	<a href="#">WP(C)/4316/2023</a> FIXED	NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B CHAKRAVARTY DY.S.G.I.
24	<a href="#">Arb.P./14/2024</a> FIXED	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
25	<a href="#">WP(C)/590/2024</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025

21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./595/2025</a> AB 120/2024(D/O), FIXED	PRANAB JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. D. DEVI	PP, ASSAM
2	<a href="#">Bail Appln./633/2025</a>	MANOB SAHA @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
3	<a href="#">Bail Appln./638/2025</a>	MD MOHIBUR ALI @ KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/317/2025</a> FIXED	RAMEZ ALI @ RAJU ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
5	<a href="#">AB/325/2025</a> FIXED	SATYENDRA NAMASUDRA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<b>WITH</b>				
6	<a href="#">Bail Appln./378/2025</a>	GAUTAM NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR P J DAS	PP, ASSAM
7	<a href="#">AB/525/2025</a>	AAINAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
<b>ADMISSION</b>				
8	<a href="#">Crl.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
9	<a href="#">Bail Appln./433/2025</a> WITH OFFICE NOTE, FIXED	HARAKANTA KAMAN <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM

10	<a href="#">Bail Appln./444/2025</a> FIXED	SRI LAZRUS TIGGA <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
11	<a href="#">Bail Appln./446/2025</a> FIXED	SRI DHRUBA JYOTI MAHANTA @ DHRUBA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. J P DAS	PP, ASSAM
12	<a href="#">Bail Appln./501/2025</a> FIXED	MITHU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A AHMED (FOR INFORMANT) MR. M A CHOUDHURY (FOR INFORMANT) U U KHAN (FOR INFORMANT) PP, ASSAM
<b>WITH</b>				
13	<a href="#">AB/432/2025</a>	KAUSHIK KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A AHMED (FOR INFORMANT) MR. M A CHOUDHURY (FOR INFORMANT) U U KHAN (FOR INFORMANT) MR A AHMED (FOR INFORMANT) PP, ASSAM
<b>BAIL HEARING</b>				
14	<a href="#">AB/4304/2023</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	<a href="#">AB/2503/2024</a>	RAJINA PARBIN @ RAJINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	PP, ASSAM
16	<a href="#">AB/2565/2024</a> AB 2548/2024(D/O)	PRANABJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
<b>WITH</b>				
17	<a href="#">AB/2549/2024</a>	RANDIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM
18	<a href="#">AB/2879/2024</a> FIXED	TANA TAGI <b>Versus</b> THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
19	<a href="#">AB/3156/2024</a> FIXED	DIBAKAR BARMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
20	<a href="#">AB/3307/2024</a> FIXED	MAJIRAN BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
21	<a href="#">AB/3396/2024</a> FIXED	TOSER ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	MR. H ALI(INFORMANT) B BARMAN (INFORMANT) PP, ASSAM
22	<a href="#">AB/31/2025</a>	BIKRAMADITYA KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	<a href="#">AB/32/2025</a>	BIKRAMADITYA KASHYAP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	<a href="#">AB/67/2025</a> FIXED	SIDDIQUE ALI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM



25	<a href="#">AB/121/2025</a> FIXED	TULAN DUTTA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM
26	<a href="#">AB/164/2025</a> FIXED	SRI BISWAJIT PATGIRI <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
27	<a href="#">AB/237/2025</a> FIXED	ABHIJEET CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
28	<a href="#">AB/253/2025</a> FIXED	MD HURMUZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
29	<a href="#">AB/255/2025</a> FIXED	IMAMUL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
30	<a href="#">AB/271/2025</a> FIXED	MD BIPUL HUSSAIN @ BIPUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
31	<a href="#">AB/279/2025</a> FIXED	PREM BASFOR @ ROUSHAN BASFOR <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS S PARBIN	PP, ASSAM
32	<a href="#">AB/293/2025</a> FIXED	SRI JAHURUL MIYA <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
33	<a href="#">AB/399/2025</a> FIXED	RIZA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	PP, ASSAM
34	<a href="#">Bail Appln./432/2025</a> WITH OFFICE NOTE, FIXED	GOPAL SUBBA <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
<b><u>ORDERS</u></b>				
35	<a href="#">I.A.(CrI.)/347/2021</a> BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY) <b>in</b> Bail Appln./1161/2021	BISHNU PRASAD NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
36	<a href="#">I.A.(CrI.)/80/2025</a> <b>in</b> CrI.Pet./685/2023  <b>WITH</b> <a href="#">CrI.Pet./685/2023</a>	MANIK GHOSH <b>Versus</b> MWIKHWM OWARY  MWIKHWM OWARY <b>Versus</b> MANIK GHOSH	MS R SAHA  MR. M U MAHMUD MR S H MAHMUD J DAS MR. S. SUR	MR. M U MAHMUD  MR. B J MUKHERJEE MS R SAHA
<b><u>HEARING</u></b>				
37	<a href="#">CrI.Rev.P./224/2015</a> PART-HEARD, LCR 2 FILES, FIXED  <b>WITH</b> <a href="#">CrI.M.C./294/2015</a> <b>in</b> CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. <b>Versus</b> ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS  M/S DUTTA ELECTRICALS and ANR <b>Versus</b> M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR  MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA

**WITH**  
[I.A.\(CrI.\)/539/2016](#)  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR  
MR.R KALITA  
MR.R SALOI  
MRS.J M KONWAR  
MS.S BARUA

MR.K K MAHANTA  
MR.K BHATTACHARJEE  
MS.M BHATTACHARJEE  
MR.K M MAHANTA

**WITH**  
[I.A.\(CrI.\)/337/2018](#)  
**in** CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR  
**Versus**  
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR  
MR. R KALITA  
MR. R SALOI

MR. K BHATTACHARJEE

38 [Crl.Pet./21/2020](#)  
WITH LCR 2 FILES(SCANNED  
COPY), FIXED

MOKBUL HOSSAIN AND ANR.  
**Versus**  
THE STATE OF ASSAM

MR Z KAMAR  
MR. R R KAUSHIK  
MR. A A R KARIM

PP, ASSAM

39 [Crl.Rev.P./303/2022](#)  
WITH LCR 4 FILES

MD. AFZAL HUSSAIN CHOUDHURY AND  
ANR  
**Versus**  
SHEHNAZ HUSSAIN

MR. A R MEDHI  
MS. K M SAIKIA  
MS J KUMARI

DR G J SHARMA  
MS. U DAS  
MR G R A MOTTAQUEE

40 [Crl.Rev.P./393/2022](#)  
WITH LCR 4 FILES, FIXED

M/S RAJIB STEEL FABRICATION  
BHADHARA KRISHI PAM NIGAM AND  
ANR.  
**Versus**  
CHANDRA HANDIQUE

MR S CHAUHAN  
MR. A R SHOME  
MR A J GHOSH

MR A W AMAN  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ  
MR S T ADNAN

**WITH**  
[I.A.\(CrI.\)/400/2022](#)  
**in** CrI.Rev.P./393/2022

M/S RAJIB STEEL FABRICATION  
BHADHARA KRISHI PAM NIGAM AND  
ANR.  
**Versus**  
CHANDRA HANDIQUE

MR S CHAUHAN  
MR. A R SHOME  
MR A J GHOSH

41 [Crl.Rev.P./87/2023](#)

SARASWATI (PAUL) KARMAKAR  
**Versus**  
BABUL CHANDRA KARMAKAR

MR R M DAS  
MR. C SHARMA  
D JAIN  
P. NAIDING

MS J CHAKRABORTY  
MR B K KAR  
MR. M DASGUPTA  
MD S ALI

42 [Crl.A./170/2023](#)  
[1 Y 11 M 23 D](#) :WITH LCR 4 FILES,  
FIXED

MENSING TERANG  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. M SARANIA  
MS. C NEWME  
MR A SARANIA  
MR B K BARUAH

MR. J K GOSWAMI (r-2)  
MR. J BARMAN (r-2)  
MR D J BORO (r-2)  
PP, ASSAM

**WITH**  
[I.A.\(CrI.\)/412/2023](#)  
**in** CrI.A./170/2023

MENSING TERANG  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. M SARANIA  
MS. C NEWME  
MR A SARANIA  
MR B K BARUAH

PP, ASSAM

43 [Crl.Rev.P./524/2023](#)  
WITH LCR 3 FILES

FARID UDDIN LASKAR  
**Versus**  
MANJUR ALOM LASKAR

MR. J LASKAR

MR. N H BARBHUIYA  
MS. N.A. LASKAR  
MS. S. DEY

44 [Crl.Pet./1058/2023](#)  
WITH LCR 1 FILE(SCANNED COPY)

ABDUL MALEK AND 17 ORS.  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR GAURAV R DUTTA  
MR A R BAROOAH  
MS K BHATTACHARYYA

PP, ASSAM

45 [Crl.A./143/2024](#)  
WITH LCR 5 FILES, B/O

ALAL UDDIN  
**Versus**  
THE STATE OF ASSAM.

MR. B BARUAH  
MRS. S D DEKA  
MR U RONGPI

PP, ASSAM

46 [Crl.Pet./457/2024](#)  
WITH LCR 1 FILE(SCANNED COPY)

BISWAJYOTI DEB ROY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. R ALI  
MR M Z SHAH

MR. D HUSSAIN (R-2)  
MR. R A MAZUMDER (R-2)  
MS. S DAS (R-2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025

7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">Cont.Cas(C)/424/2021</a>	MUNIN BARUAH <b>Versus</b> PANINDRA JIDUNG	MR. B PHUKAN	
<b>ORDERS</b>				
2	<a href="#">Cont.Cas(C)/222/2020</a> FIXED	DURLAV BARUAH <b>Versus</b> JAGADISH PRASAD BRAHMA AND ANR	MR. A K BARUAH	MR. D SAIKIA MS. R B BORA MR. S BORA
3	<a href="#">Cont.Cas(C)/3/2021</a>	SMTI. SRADHANJALI CHUTIA <b>Versus</b> PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. I ALAM (R-5) MR. T SK (R-5)
4	<a href="#">Cont.Cas(C)/52/2021</a>	NIVA KAKATI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
5	<a href="#">Cont.Cas(C)/63/2021</a>	ACHIRAM DOLEY <b>Versus</b> GITIMONI PHUKAN	MR K K MAHANTA MR. K M MAHANTA MR S GAUTAM	MR. K GOGOI MR S DAS
6	<a href="#">Cont.Cas(C)/106/2021</a>	AMITA BHATTACHARJEE <b>Versus</b> PREETAM SAIKIA AND ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	MR. D SAIKIA (r-5) MR S M T CHISTIE (r-5) MR B KAUSHIK (r-5)
7	<a href="#">Cont.Cas(C)/114/2021</a>	RAMENDRA NATH SARMA <b>Versus</b> PREETOM SAIKIA, IAS AND ANR	MR. S HAZARIKA	MR. D SAIKIA (r-1) MR S M T CHISTIE MR S M T CHISTIE
8	<a href="#">Cont.Cas(C)/125/2021</a>	ASHAD ULLAH <b>Versus</b> PREETAM SAIKIA AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR MR. K K DUTTA MR. A PHUKAN (r-2)
9	<a href="#">Cont.Cas(C)/134/2021</a>	MAINUL HOQUE <b>Versus</b> PREETOM SAIKIA, IAS AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. M R LASKAR (R1)
10	<a href="#">Cont.Cas(C)/140/2021</a>	SOURHAB ALI <b>Versus</b> SMTI. GITIMONI PHUKAN, A.C.S.	DR. B AHMED MR K UDDIN MR. A K AZAD	

11	<a href="#">Cont.Cas(C)/149/2021</a>	BONTI HAZARIKA <b>Versus</b> PREETOM SAIKIA AND ORS	MR. J LASKAR MR R DAS	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. R MAZUMDAR MS. N PHUKAN
12	<a href="#">Cont.Cas(C)/164/2021</a>	KUSHA KANTA SARMAH <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR S M T CHISTIE (3) MR. R MAZUMDAR
13	<a href="#">Cont.Cas(C)/169/2021</a>	PARAMANANDA BORA <b>Versus</b> PREETOM SAIKIA AND 3 ORS	MR. J LASKAR MR R DAS	MR S M T CHISTIE (R1) MR. A PHUKAN (R1)
14	<a href="#">Cont.Cas(C)/187/2021</a>	KANAK CHANDRA DAS <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MR. S HAZARIKA	
15	<a href="#">Cont.Cas(C)/237/2021</a>	RUPAM KR. DAS <b>Versus</b> BIJOYA CHOUDHURY AND ANR.	MR H DAS R BORUAH	MR. D SAIKIA (r-) MR. P K BORAH (r-) MR B KAUSHIK (r-)
16	<a href="#">Cont.Cas(C)/257/2021</a>	SMTI CHITRALEKHA KONWAR <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)
17	<a href="#">Cont.Cas(C)/296/2021</a>	BINOD KARMAKAR AND 49 ORS. <b>Versus</b> BIJOYA CHOUDHURY	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	
18	<a href="#">Cont.Cas(C)/375/2021</a>	SMTI GITANJALI KALITA <b>Versus</b> JAGADISH PRASAD BRAHMA, AES	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. S BORA
19	<a href="#">Cont.Cas(C)/418/2021</a>	DILIP RAJBONGSHI <b>Versus</b> B KALYAN CHAKRABORTY, IAS AND 2 ORS.	MR. U K NAIR MR. M P SARMA MR. A BORO	
20	<a href="#">Cont.Cas(C)/419/2021</a>	MRINAL MEDHI AND 3 ORS <b>Versus</b> B. KALYAN CHAKRAVARTY, IAS AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI (r-3) MR S DAS (r-3)
21	<a href="#">Cont.Cas(C)/425/2021</a>	REHENA BEGUM <b>Versus</b> JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R5, R-6,8,1,3) MS. B S GOYAL MR S M T CHISTIE (R-1,3) MS. R B BORA (R-6,8) MR. S BORA (R5, R-6,8) MR. R MAZUMDAR (R-1,3) MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
22	<a href="#">Cont.Cas(C)/432/2021</a>	MD. KAMAL UDDIN AHMED <b>Versus</b> MS. MAMATA HOJAI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	
23	<a href="#">Cont.Cas(C)/483/2021</a>	BIMAL CHANDRA SARMA @ BIMAL SARMA <b>Versus</b> SUBHASH DAS AND ANR.	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	MR. B DEORI

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/1009/2024</a> FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1126/2024</a> in <a href="#">WP(C)/1009/2024</a>	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
2	<b>WITH</b> <a href="#">WP(C)/3024/2024</a>	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
<b>ADMISSION</b>				
3	<a href="#">WP(C)/1008/2018</a>	BISHNUMAYA KAFLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR. B CHOUDHURY(SC, BTC) (R-7) MR A CHALIHA, SC, FINANCE
4	<a href="#">WP(C)/7021/2018</a>	MRINMAY KUMAR DAS AND ANR. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE

5	<a href="#">WP(C)/3562/2020</a> FIXED	JAGADISH BEZ BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM MR B N SARMA (R4-R6) MR. B SHARMA MS. N BARUAH (R4-R6) SC, G.H.C
6	<b>WITH</b> <a href="#">WP(C)/1055/2023</a>	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
7	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2023</a> in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
8	<b>WITH</b> <a href="#">WP(C)/1884/2023</a>	SATYAJIT NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
9	<b>WITH</b> <a href="#">WP(C)/2104/2023</a>	SUDARSHAN KRISHNA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
10	<b>WITH</b> <a href="#">WP(C)/2640/2023</a>	DEBAJIT DEY AND 4 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
11	<a href="#">WP(C)/382/2023</a>	SIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR H K DAS, SC, GHC MS S BARUAH, GA, ASSAM
12	<a href="#">WP(C)/1883/2023</a> FIXED	MADHUMITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
13	<a href="#">WP(C)/5600/2024</a>	GAUTAM KUMAR DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
14	<a href="#">WP(C)/5851/2024</a>	PROBITRA SONOWAL <b>Versus</b> THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. K GOGOI (R-6,7,8) MS. P BORAH(R-6,7,8) SC, GHC
<b>ORDERS</b>				
14	<a href="#">WP(C)/590/2025</a>	DIPU MANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) MR. R A CHOUDHURY (R-6) SC, GHC

**STAY VACATING**



15	<a href="#">I.A.(Civil)/427/2025</a> FIXED in WP(C)/6669/2024 <b>WITH</b> <a href="#">WP(C)/6669/2024</a>	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M KHAN( MR A K DAS	GA, ASSAM S C BISWAS SC, GHC
		PARVEZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM MR. M KHAN(R-6) MR A K DAS (R-6) SC, GHC
<b>HEARING</b>				
16	<a href="#">WP(C)/4688/2015</a>	HAREKRISHNA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR. A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRS A VERMA SC, GHC SC, FINANCE
17	<a href="#">WP(C)/6090/2017</a>	SHANAI MIA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC
18	<a href="#">WP(C)/763/2018</a>	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
19	<a href="#">WP(C)/102/2022</a>	MD. JAHIRUL ISLUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MS. S SARMA, SC, GHC MR P K DAS (R-7) MR. M BARUAH (R-7) SC, BTC
20	<a href="#">WP(C)/419/2023</a>	SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA	SC, FINANCE GHC
21	<a href="#">WP(C)/6343/2023</a>	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR H K DAS (R-2, R-3 & R-5) MRS. K BARPUZARI (R-4) MR. A CHAMUAH (R-4) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025

14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./632/2025</a>	JUNEL DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/533/2025</a>	MOIDUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./3081/2024</a> FIXED, WITH SCANNED COPY OF LCR	JASIR UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	<a href="#">Bail Appln./153/2025</a> WITH CASE RECORD(SCANNED COPY)	MOJIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	<a href="#">Bail Appln./427/2025</a> FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. A T SARKAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 06/03/2025

1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
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22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-II AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4099/2024</a> PART-HEARD, FIXED	BISTURAM DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. N J KHATANIANR SC, SEC. EDU.
2	<a href="#">WP(C)/5434/2017</a> WITH WP(C)/2939/2020 WP(C) 974/2008 WP(C)/2499/2019 (ALL D/O), FIXED	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
3	<b>WITH</b> <a href="#">WP(C)/5255/2022</a>	MEHBUB ALAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
4	<a href="#">WP(C)/2736/2022</a> FIXED	ON THE DEATH OF PRADIP KUMAR SARMA HIS LEGAL REPRESENTATIVES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
5	<a href="#">WP(C)/3631/2022</a> FIXED	KAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
6	<a href="#">WP(C)/4894/2022</a> FIXED	RANJIT KUMAR BORA AND 86 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
7	<a href="#">WP(C)/7714/2022</a> FIXED	BHAKTI PRASAD SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM MR. P SENGUPTA (R5) MS P SAIKIA (R5)
8	<a href="#">WP(C)/6609/2023</a> FIXED	M/S SIRAJ GODOWN <b>Versus</b> STATE BANK OF INDIA AND 2 ORS	MR. R P SARMAH MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
9	<a href="#">WP(C)/217/2024</a> FIXED	MANTU DEKA AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU

10	<b>WITH</b> <a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
11	<b>WITH</b> <a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
12	<b>WITH</b> <a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
13	<b>WITH</b> <a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
14	<b>WITH</b> <a href="#">WP(C)/336/2023</a>	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
15	<a href="#">WP(C)/6732/2024</a> B/O	JAMAL UDDIN MONDAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
16	<a href="#">WP(C)/6767/2024</a> B/O	SAMARENDRA BAISHYA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
17	<a href="#">WP(C)/6774/2024</a> B/O	BITUMANI DEVI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./190/2025</a> B/O	AKASH KURMI <b>Versus</b> THE STATE OF ASSAM AND ANR	U U KHAN	PP, ASSAM
19	<a href="#">Bail Appln./199/2025</a> WITH CASE RECORD(SCANNED COPY), B/O	JEHERUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
20	<a href="#">Bail Appln./209/2025</a> B/O	SAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	MR. S MUNIR(INFORMANT) MR A RAHMAN (INFORMANT) PP, ASSAM
<b><u>ORDERS</u></b>				
21	<a href="#">WP(C)/5400/2020</a> B/O	NURJAHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
22	<a href="#">WP(C)/6394/2024</a> FIXED	BISHNU PRIYA RABHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	SC, HEALTH
<b><u>HEARING</u></b>				
23	<a href="#">WP(C)/6411/2014</a> CAVT. NO.349/2/014	SMTI GITA RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR

24	<a href="#">WP(C)/926/2015</a>	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR. S NATH (R-8,9) MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
	<b>WITH</b>			
25	<a href="#">WP(C)/2006/2013</a>	BINDU BASHI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MR A R BHUIYAN MR.A U AHMED	GA, ASSAM MR S KHOUND MR.S DAS MR B ACHARYYA SC, BTC SC, EDU MR.H A SARKAR MR.JUNM LASKAR
26	<a href="#">WP(C)/190/2016</a>	MD. ZAHED ALI and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.L BORAH MS.J DAS MR.H DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
27	<a href="#">Crl.Pet./517/2016</a> WITH LCR 2 FILES(SCANNED COPY)	NITUMONI SAIKIA and 3 ORS <b>Versus</b> AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA MR. K P PATHAK(P-1,3) MR BHARGAV DAS (P-1,3) MR. C PAUL(P-1,3)	MR. T DEURI MS. A DAS MS. L WANGSA
28	<a href="#">WP(C)/7889/2017</a>	DR. ANANYA CHUTIA <b>Versus</b> DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
29	<a href="#">WP(C)/189/2018</a>	AJOY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
30	<a href="#">WP(C)/7026/2018</a>	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
31	<a href="#">WP(C)/1361/2019</a>	ASIMIA SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
	<b>WITH</b>			
32	<a href="#">WP(C)/6185/2021</a>	MD. NAJEERUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.
33	<a href="#">WP(C)/1738/2022</a> FIXED	SAFIRAN NESSA @ SAFIJAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. D K KOTOKY (R-9) MR. S K MEDHI (R-3) MR. N D SARMA (R-9) A RAHMAN (R-9)
34	<a href="#">WP(C)/5757/2024</a> FIXED	BADAL KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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7)	MS. M JAIN	27-02-2025	To	10-03-2025

8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
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12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
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18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/85/2013</a> (HEARING), WITH LCR, FIXED	M/S. SUNRISE TRADERS <b>Versus</b> UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
<b>MOTION</b>				
2	<a href="#">AB/429/2025</a>	ABDUS SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<b>ADMISSION</b>				
3	<a href="#">MFA/58/2024</a> WITH LCR 1 FILE, FIXED	MAINAO BASUMATARY AND 4 ORS <b>Versus</b> THE UNION OF INDIA	MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH	MR. G PEGU
4	<a href="#">CRP(IO)/357/2024</a> FIXED	SANKAR RAM BOROOAH <b>Versus</b> RAM BORO	MR G J SAIKIA MR. K R BOROOAH	MR. N N JHA MS M SAHOO
<b>BAIL HEARING (BA)</b>				
5	<a href="#">Bail Appln./3640/2024</a> WITH CASE RECORD(SCANNED COPY)	TANMOY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
6	<a href="#">Bail Appln./90/2025</a> WITH CASE RECORD(SCANNED COPY)	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM
<b>ORDERS</b>				
7	<a href="#">I.A.(Civil)/2930/2023</a> FIXED in RSA/3181/2022	FAZAL ALI AND ANR. <b>Versus</b> HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. A BORO MR. A BORO	MS. R CHOUDHURY
	<b>WITH</b> <a href="#">RSA/3181/2022</a> (Filing Number)	FAZAL ALI AND ANR. <b>Versus</b> HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS	

	<b>WITH</b> <a href="#">I.A.(Civil)/925/2022</a>	FAZAL ALI AND ANR. <b>Versus</b> HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. S BISWAS MR. A BORO	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
8	<a href="#">MFA/51/2024</a> WITH LCR 1 FILE, FIXED	M/S VINAYAK LOGISTICS <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI	MR. C K S BARUAH SC, NF RLY
9	<a href="#">MACApp./160/2024</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
10	<a href="#">CRP(IO)/417/2024</a> B/O	NARENDRA SURANA <b>Versus</b> SURESH KUMAR SURANA	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
11	<a href="#">I.A.(Civil)/3119/2024</a> B/O in RFA/9928/2023	JULIMONI KALITA @ DEKA <b>Versus</b> AJAY DEKA AND 2 ORS	MR B P BORAH MR P J DUTTA MR J. B. CHOUDHURY	MR. O P BHATI (R- 1 TO 3) MR T C DAS(R- 1 TO 3) MR. P SARMA(R- 1 TO 3) S. K. GUPTA(R- 1 TO 3)
	<b>WITH</b> <a href="#">RFA/9928/2023</a> (Filing Number)	JULIMONI KALITA @ DEKA <b>Versus</b> AJAY DEKA AND 2 ORS. A	MR P J DUTTA	
<b>HEARING</b>				
12	<a href="#">RSA/150/2010</a> WITH LCR	RAMANI KANTA SAIKIA <b>Versus</b> KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
13	<a href="#">RSA/293/2010</a> WITH LCR	KAMAL PRASAD CHAKRABORTY, <b>Versus</b> DAKHIN HAIBORGAON NATYA SAMITY and 2 ORS,	MR. B R DEY MR S DEY MR.D SUR MR. T ROY MS.D SINHA MS. B SARKAR MR S DEY MR P K DEBROY MS P SEN MR.M K JAIN	MR.R P KAKOTI MR.A C SARMA MR. A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
14	<a href="#">RFA/27/2013</a> WITH LCR	JOY PRAKASH BERIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
15	<a href="#">Arb.A./15/2014</a> WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. <b>Versus</b> UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
16	<a href="#">MFA/63/2015</a> WITH LCR, FIXED	THE UNION OF INDIA and ANR <b>Versus</b> M/S BAJAJ HINDUSTHAN LTD	MS.M CHATTERJEE MS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
17	<a href="#">RSA/232/2015</a> WITH LCR, FIXED	SRI SIDDHESWAR DAS <b>Versus</b> SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)

18	<a href="#">MACApp./260/2015</a> WITH LCR, FIXED	MUST RUPBHAN BEOWA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A AHMED MR.R A CHOUDHURY MR. A ALAM MR A K DAS MS J AKTAR MR.M ALAMGEER	MR.B K PURKAYASTHA(R-1) MS.K DEKA(R-1) MR A N DAS
19	<a href="#">RSA/194/2018</a> WITH LCR, FIXED	SRI MRIDUL DEKA <b>Versus</b> SMT SUKHILA DEKA AND 13 ORS	MR B N SARMA MR. S SARMA MR. J DEKA MS. K MALAKAR MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R1 & 2) MR. T SK (R1 & 2)
20	<a href="#">MACApp./511/2018</a> WITH LCR, FIXED	M/S LIBERTY VIDEOCON GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PURABI BARMAN @ PURABI KAKATI AND ANR	MR. P HAZARIKA MR. A BARMAN MR. H S BORAH MS. P DAS MR. D SAIKIA	MR. G Z AHMED (R-2) MD. A A HUSSAIN (R-2) MR. J KALITA (R-1)
21	<b>WITH</b> <a href="#">MACApp./229/2022</a>	SMTI. PURABI BARMAN @ PURABI KAKATI <b>Versus</b> M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD AND ANR	MR. J KALITA	
22	<a href="#">MACApp./223/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS. HUNPAHI AHOM and 3 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. B BARUAH (R1) MS. L YANGZOM (R1) MS. P BATHARI (R1)
23	<b>WITH</b> <a href="#">CO/37/2019</a> <b>in</b> <a href="#">MACApp./223/2019</a>	SMTI. HUNPAHI AHOM @ SUNPAHI AHOM <b>Versus</b> THE BHARATI AXA GENERAL INSURANCE CO. LTD.	MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. R GOSWAMI
24	<a href="#">MACApp./373/2019</a> WITH LCR, FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SUFIYA KHATUN AND 5 ORS	MR. P HAZARIKA MR A BARMAN MR. P K MUNIR MS. P DAS	DR. B AHMED MR. N HAQUE MR. A GONI MR. S R BARBHUIYA MR. M HUSSAIN MR. M ALI
25	<a href="#">MACApp./82/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
26	<b>WITH</b> <a href="#">I.A.(Civil)/1037/2021</a> <b>in</b> <a href="#">MACApp./82/2021</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
27	<a href="#">MFA/34/2023</a> WITH LCR , FIXED	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. <b>Versus</b> UNION OF INDIA	MR P K SARMA MR R S CHAUHAN MR D S DEKA	MR. S P CHOUDHURY MD. K ISLAM DY.S.G.I.
28	<a href="#">MFA/9/2024</a> WITH LCR, FIXED	Union Of India <b>Versus</b> M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
29	<b>WITH</b> <a href="#">MFA/71/2015</a> WITH LCR	UNION OF INDIA and ANR, <b>Versus</b> M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAHRIy.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI
30	<a href="#">MFA/15/2024</a> WITH LCR, FIXED	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
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13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
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17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
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19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
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**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/239/2025</a> FIXED	MANOJ KR. MAZUMDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2	<a href="#">WP(C)/479/2025</a> FIXED	M/S SARMA AND CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. D GHOSH MS H BETALA MR. S. K. CHAKMA	SC, I O C
<b>ADMISSION</b>				
3	<a href="#">WP(C)/4976/2022</a> FIXED	M/S CACHAR ALLOYS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
4	<a href="#">WP(C)/8237/2022</a> FIXED	SHRI SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE
5	<a href="#">WP(C)/774/2023</a> FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4 ) MR. A S TAPADER (R-6) MR M AHMED (R-6)
6	<a href="#">WP(C)/4627/2024</a> FIXED	ABDUL AWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
7	<a href="#">WP(C)/270/2025</a> FIXED	MD RAFIQU L ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
<b>ORDERS</b>				
8	<a href="#">WP(C)/1310/2024</a> FIXED	M/S JINKU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
9	<a href="#">I.A.(Civil)/519/2025</a> FIXED in WP(C)/651/2025	MS REEVRAJ ENTERPRISE <b>Versus</b> M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR

	<b>WITH</b> <a href="#">WP(C)/651/2025</a>	M/S SAI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
10	<a href="#">WP(C)/653/2025</a> FIXED	M/S RAHUL ENTERPRSE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION
<b>HEARING</b>				
11	<a href="#">WP(C)/5868/2012</a> IN WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
12	<a href="#">WP(C)/2799/2014</a>	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1695/2020</a> in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
13	<a href="#">WP(C)/4679/2014</a> WITH WP(C)/7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR GA, ASSAM MR.R BARUAH(R-6) MR.P J PHUKAN MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
14	<a href="#">WP(C)/5866/2014</a> WITH LCR	BUILDWORTH SHRMIK UNION <b>Versus</b> THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY R SARMAH MS M KAKOTY MR K J HAZARIKA MR.L P SHARMA
15	<a href="#">WP(C)/2929/2016</a> FIXED	JIYANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/1148/2016</a> in WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, <b>Versus</b> JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.

**WITH**  
[I.A.\(Civil\)/1188/2016](#)  
**in** WP(C)/2929/2016

JIYANTA BARUAH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR.K N CHOUDHURY  
MR.R DEKA  
MR.R M DEKA  
MR.R KAKATI  
MR.A DEKA

GA, ASSAM  
MR.P N GOSWAMI  
MRS.R GOGOI(R-6)  
SC, EXCISE DEPTT.

16 [WP\(C\)/8626/2019](#)  
FIXED

M.B. RUBBER PVT. LTD.  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR D K DAS  
MR H BETALA  
MR. R K AGARWALA

GA, ASSAM  
MR. J I BORBHUIYA (R6,R7)  
MS F BEGUM (R6,R7)  
MR. L MOHAN (R6,R7)  
MR. K H CHOUDHURY  
(R6,R7)

17 **WITH**  
[WP\(C\)/7641/2019](#)  
CAVT. NO. 1052/2019

M. B. RUBBER PVT. LTD.  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. D DAS SR. ADV  
MR D K DAS  
MR. R K AGARWALA  
R SARMAH  
MR H K NATH  
MR H BETALA  
MR C KUMAR

GA, ASSAM  
MR. J I BORBHUIYA  
MR. L MOHAN  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
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13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
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18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./329/2025</a>	TALAB HUSSAIN @ TALHAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	<a href="#">Bail Appln./571/2025</a>	NITIAN SARKAR @ NATAI SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./643/2025</a>	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN	PP, ASSAM
4	<a href="#">Bail Appln./644/2025</a>	UTTAM BORAH <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
5	<a href="#">Bail Appln./645/2025</a>	NAZRUL ALI @ NAZRUL ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
6	<a href="#">Bail Appln./646/2025</a>	SALIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. J N SUWAI MR DJ DAS	PP, ASSAM
7	<a href="#">Bail Appln./647/2025</a>	BADRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Bail Appln./649/2025</a>	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
9	<a href="#">Bail Appln./650/2025</a>	BANJIT BORAH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
10	<a href="#">Bail Appln./651/2025</a>	SEWALI BORO ALIAS SEWALI PATGIRI BORO <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	PP, ASSAM

**MOTION**



11	<a href="#">Crl.Rev.P./520/2024</a>	FARHIN ARA RAHMAN <b>Versus</b> DIPCHAN AGRAHARI BONIA AND ANR	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
12	<a href="#">Crl.Pet./885/2024</a>	HEMRAJ RONGPEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MR. S N KRISHNATRAYA MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
13	<a href="#">Crl.Pet./1465/2024</a>	NITUL GAYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
14	<a href="#">Crl.Pet./1590/2024</a>	TEK BHATTARAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	PP, ASSAM
15	<a href="#">Crl.Rev.P./38/2025</a>	SRI PRADIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K MURRY	MR. RAJIV DEV (R-2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/15/2025</a> <b>in</b> <a href="#">Crl.Rev.P./38/2025</a>	SRI PRADIP SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K D CHETRI MR. P BAJAJ	PP, ASSAM
16	<a href="#">Crl.Rev.P./69/2025</a>	ANIL SONI <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
17	<a href="#">Crl.Pet./219/2025</a>	KAMALA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS A MESEN N J DAIMARI A BOTSULUM	PP, ASSAM
18	<a href="#">Crl.Pet./236/2025</a> FIXED	KASHEM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
19	<a href="#">Crl.Pet./260/2025</a>	DR JOY PRAKASH DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN MR H A AHMED MR. M U E BHUYAN	PP, ASSAM
20	<a href="#">Crl.Pet./261/2025</a>	GAGBINDER KAUR AND 2 ORS. <b>Versus</b> JAIRAJ BIKRAM SINGH AND ANR	MR. S D PURKAYASTHA	PP, ASSAM
21	<a href="#">Crl.Pet./263/2025</a>	NAZIR MAHMUD <b>Versus</b> KAFUR UDDIN	MR. R ALI MR H A AHMED	
22	<a href="#">Crl.Pet./264/2025</a>	SRI RAFIKUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
23	<a href="#">Crl.Pet./267/2025</a>	NITUL GAYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
24	<a href="#">Crl.Pet./268/2025</a>	NITUL GAYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
<b>ADMISSION</b>				
25	<a href="#">Crl.Pet./1133/2022</a> WITH LCR 1 FILE(SCANNED COPY)	BIPUL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./3802/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRANJAL BORUAH <b>Versus</b> THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI
27	<a href="#">Bail Appln./3954/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SMTI SANGITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM

28	<a href="#">Bail Appln./455/2025</a>	WIVEKY THOO <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
29	<b>WITH</b> <a href="#">Bail Appln./498/2025</a>	ARGENT NONGTDU <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
30	<a href="#">AB/9/2025</a> WITH OFFICE NOTE, FIXED	HANNAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	T UDDIN (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
31	<a href="#">AB/483/2025</a> FIXED	DR BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR H BETALA	MR. P K ROYCHOUDHURY(INFORMANT) PP, ASSAM
<b><u>ORDERS</u></b>				
32	<a href="#">Crl.Rev.P./430/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MARSUMA BEGUM <b>Versus</b> ABDUL REKIB CHOUDHURY AND 6 ORS	MR G R A MOTTAQUEE	PP, ASSAM
33	<a href="#">Crl.L.P./7/2025</a> <b>in</b> Crl.A./1697/2025	PRADIP CHITRAKAR <b>Versus</b> SUMIT SONOWAL	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	
	<b>WITH</b> <a href="#">Crl.A./1697/2025</a> (Filing Number)	PRADIP CHITRAKAR <b>Versus</b> SUMIT SONOWAL	ANGSHUMAN GAYAN	
34	<a href="#">Crl.Rev.P./15/2025</a>	ALFAJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
35	<a href="#">Crl.Rev.P./25/2025</a> WITH LCR 3 FILES, FIXED	MD SARIFUDDIN SK @ SHORIFUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/74/2025</a> <b>in</b> Crl.Rev.P./25/2025	SARIFUDDIN SK @ SHORIFUDDIN SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	<a href="#">Crl.Rev.P./36/2025</a> FIXED	RATUL DUTTA <b>Versus</b> KALPANA CHUTIA	MR B BORA MR P S RAJA MR A B DUTTA	
37	<a href="#">I.A.(Crl.)/194/2025</a> <b>in</b> Crl.A./500/2025	DR MOBIR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM SC, CBI
	<b>WITH</b> <a href="#">Crl.A./500/2025</a> (Filing Number)	DR MOBIR RAHMAN <b>Versus</b> THE STATE OF ASSAM	Parthadeep Dutta Bhuyan	
	<b>WITH</b> <a href="#">I.A.(Crl.)/503/2025</a> (Filing Number)	DR MOBIR RAHMAN <b>Versus</b> THE STATE OF ASSAM	Parthadeep Dutta Bhuyan	
<b><u>HEARING</u></b>				
38	<a href="#">Crl.A./57/2022</a> WITH OFFICE NOTE, LCR 4 FILES	MANTU GARH <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/826/2024</a> <b>in</b> Crl.A./57/2022	MANTU GARH <b>Versus</b> THE STATE OF ASSAM ,	MR. B K SEN MR. B K SEN MR A HUSSAIN	PP, ASSAM
39	<a href="#">Crl.A./96/2022</a> WITH LCR 4 FILES	ROHIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/234/2022</a> <b>in</b> CrI.A./96/2022	ROHIT SINGH <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
40	<a href="#">CrI.A./112/2022</a> WITH LCR 2 FILES	HOREN KAKOTI <b>Versus</b> SIVA NATH GOGOI	MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	MR. A KHAN MR. M DUTTA
41	<a href="#">CrI.A./161/2022</a> WITH LCR 6 FILES, P.B.-1	ELIA BANDA . <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR. P K MUNIR MS. P DAS MR. A. GAYAN	MR. S K DEORI (r-2) MS. SOMILA (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/388/2022</a> <b>in</b> CrI.A./161/2022	ELIA BANDA . <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
42	<a href="#">CrI.A./241/2022</a>	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. B DEKA (R-2) MR P DAS(R-2) MR P PRAWAR(R-2) PP, ASSAM
43	<a href="#">CrI.A./210/2023</a> WITH LCR 4 FILES	SANTOSH SINGH YADAV <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
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13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
1	<a href="#">WP(C)/2050/2016</a> BY SLIP	PRADIP SAIKIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
2	<a href="#">WP(C)/7499/2018</a> BY SLIP	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
<b><u>TOP OF THE LIST</u></b>				
3	<a href="#">WP(C)/1925/2016</a>	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) MR H GUPTA SR. CGC ASSTT.S.G.I.(R 1-5)
4	<a href="#">WP(C)/6337/2017</a>	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
5	<a href="#">WP(C)/997/2018</a>	RAJAT KANTI NAG <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED	MR. Y DOLOI,SR.SGC. R ASSTT.S.G.I.
<b><u>ADMISSION</u></b>				
6	<a href="#">WP(C)/2162/2024</a>	SUHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
<b>WITH</b>				
7	<a href="#">WP(C)/2434/2024</a>	FOUJIA TABASSUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
<b><u>ORDERS</u></b>				
8	<a href="#">Review.Pet./14/2025</a> FIXED, BY SLIP, IN WP(C)1164/2013 (D/O), WP(C)/1149/2013 (D/O), WP(C)/1163/2013 (D/O), WP(C)/1105/2013 (D/O), WP(C)/1108/2013 (D/O)	THE UNION OF INDIA AND 5 ORS <b>Versus</b> EX CT GD DHANESWAR RAY	MR H GUPTA	

9	<b>WITH</b> <a href="#">Review.Pet./167/2024</a>	THE UNION OF INDIA AND ORS <b>Versus</b> EX. CT/GD RUPAM KUMAR DAS,	MR H GUPTA	MR. R MAJUMDAR
10	<b>WITH</b> <a href="#">Review.Pet./13/2025</a>	THE UNION OF INDIA AND 5 ORS <b>Versus</b> EX CT GD BIMAL CHANDRA NATH	MR H GUPTA	
11	<b>WITH</b> <a href="#">Review.Pet./16/2025</a>	THE UNION OF INDIA AND 5 ORS <b>Versus</b> EX GD CT NABAJIT TALUKDAR	MR H GUPTA	
12	<b>WITH</b> <a href="#">Review.Pet./21/2025</a>	THE UNION OF INDIA AND 5 ORS <b>Versus</b> EX CT GD JAYDEV CHANDRA RAY	MR H GUPTA	
		<b>HEARING</b>		
13	<a href="#">WP(C)/6098/2022</a> PART-HEARD, FIXED	EX CN (WO/WT) JWNGSAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./555/2016</a> WITH LCR 2 FILES	KUSHESWAR BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P SARMAH MR.K PATHAK	MR.N K KALITA PP, ASSAM ADDL PP,ASSAM
2	<a href="#">Crl.Pet./717/2018</a>	SUHAIL @ SUEL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A M S MAZUMDER (R2, R3) PP, ASSAM
3	<a href="#">Crl.Pet./1190/2018</a>	DINESH KUMAR SHARMA <b>Versus</b> JUGAL KR. SAIKIA AND ANR.	MR. M CHOUDHURY MR. S P SHARMA MR. K CHOUDHURY	MR. R BORAH (R1) MR. R PHUKAN (R1) MR. P TALUKDAR (R1) PP, ASSAM
4	<a href="#">Crl.Rev.P./362/2019</a> WITH LCR 7 FILES(SCANNED COPY)	BIRAJ KR. DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	DR. N DEKA (r-2) MR. A GANGULY MR. S K JAIN PP, ASSAM
5	<b>WITH</b> <a href="#">Crl.Pet./253/2023</a>	BIRAJ KR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J I BARBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. N ZAMAN (R2) DR. N DEKA MR. A GANGULY (R2) MS. M ROY (R2) MR T CHHETRI (R2) PP, ASSAM
<b>ORDERS</b>				
6	<a href="#">Crl.A./147/2017</a> WITH LCR 9 FILES(ONE BUNDLE)	SRI HARIKANTA KALITA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.D K KOTHARI MR.U K BARMAN MR.H ALI MR.M MALAKAR MR.H L MAURYA	SC, CBI
7	<b>WITH</b> <a href="#">Crl.A./122/2017</a>	MD IFTIKAR HUSSAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.A MANNAF MS.F BEGUM MR.J HUSSAIN	SC, CBI
8	<b>WITH</b> <a href="#">Crl.A./123/2017</a>	MD NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A MANNAF MS. F BEGUM MR. J HUSSAIN	SC, CBI
9	<a href="#">Crl.Pet./1199/2018</a>	PRANABIKA MAHANTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM

**HEARING**

10	<a href="#">Crl.A./98/2011</a> WITH LCR 11 FILES	MD. NEKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
11	<b>WITH</b> <a href="#">Crl.A./103/2011</a>	MD. NOOR ISLAM ALI and 2 ORS, <b>Versus</b> THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM
12	<a href="#">Crl.A./144/2011</a> WITH LCR 4 FILES	TAJIMA BIBI <b>Versus</b> STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
13	<a href="#">Crl.Rev.P./180/2011</a> WITH LCR 4 FILES	KULDIP SINGH @ KALU SINGH <b>Versus</b> THE STATE OF ASSAM	MR.T J MAHANTA MR.P P BARUAH MR.R SARMA	PP, ASSAM
14	<a href="#">Crl.Rev.P./444/2011</a> WITH LCR 1 FILE	RAJA KHAN <b>Versus</b> PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MS.S KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR B ACHARYYA MR.M MALAKAR PP, ASSAM MR.S C CHAKRABORTY MR.H A SARKAR
15	<a href="#">Crl.Rev.P./474/2011</a> WITH LCR 4 FILES	MADHU KALITA <b>Versus</b> THE STATE OF ASSAM	MR.M U MONDAL MS.M DAS MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
16	<a href="#">Crl.Rev.P./478/2011</a> WITH LCR 4 FILES	MD. AMINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A SHARIF MR.F ISLAM	PP, ASSAM
17	<a href="#">Crl.Pet./337/2014</a>	PANKAJ KUMAR CHAKRABORTY and 2 ORS. <b>Versus</b> KAJOL SUTRADHAR	MR.S DEY MR.P SEN	MS.R HUSSAIN MR.M TALUKDAR MS.D KALITA MS.I SARMA MR.R K AGARWALA
18	<a href="#">Crl.Pet./626/2014</a> WITH LCR 1 FILE	KESHAB CHANDRA KALITA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K JAIN MR. A K JAIN MR. M KALITA MR. M KALITA MR.M KALITA MR.M K SHARMA MISS.P M AHMED MR.A B CHOWDHURY	PP, ASSAM
19	<a href="#">Crl.Pet./944/2014</a>	M/S SHIV-VAN OIL and GAS EXPLORATION SERVICES LTD. and 3 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.R SARMA MR.D DAS MR.R B PHOOKAN	MR.S SARMA MR.A DHAR MR.J ROY PP, ASSAM MS.S KAKATI
20	<b>WITH</b> <a href="#">Crl.Pet./943/2014</a>	M/S SHIV-VAN OIL and GAS EXPLORATION SERVICES LTD. and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.D DAS MR.R B PHOOKAN	MR.S SARMA MR.A DHAR MR.J ROY PP, ASSAM MS.S KAKATI
21	<a href="#">Crl.Pet./68/2016</a> WITH LCR 2 FILES	SRI JITUL DOWERAH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P J SAIKIA MR.K BARUAH MS.M KECHII MR.P BORDOLOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/03/2025

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1)	MR. R K BHATRA	10-02-2025	To	10-03-2025
2)	MS. N M DEKA	12-02-2025	To	04-04-2025
3)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
4)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
5)	MS. D SAIKIA	12-02-2025	To	07-03-2025
6)	MR. B K JAIN	22-02-2025	To	06-03-2025
7)	MS. M JAIN	27-02-2025	To	10-03-2025
8)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
9)	MR. R BORA	26-02-2025	To	15-03-2025
10)	MS S CHAKRABORTY	27-02-2025	To	06-03-2025
11)	MR S SARMA	27-02-2025	To	15-03-2025
12)	MR. N ANAND	03-03-2025	To	06-03-2025
13)	MR. A GANGULY	28-02-2025	To	16-03-2025
14)	MRS. RITA DAS MOZUMDAR	03-03-2025	To	07-03-2025
15)	MS. A BHATTACHARYYA	03-03-2025	To	07-03-2025
16)	MR. A BISWAS	06-03-2025	To	08-03-2025
17)	MR. R GOSWAMI	03-03-2025	To	10-03-2025
18)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
19)	MR. A K PURKAYASTHA	05-03-2025	To	06-03-2025
20)	MR. S SHARMA	05-03-2025	To	06-03-2025
21)	MR. B J GHOSH	04-03-2025	To	10-03-2025
22)	MR. R J DAS	03-03-2025	To	13-03-2025
23)	MR. J SARMAH	06-03-2025	To	08-03-2025
24)	MR. P MAHANTA	06-03-2025	To	07-03-2025